

(29)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.08.2018

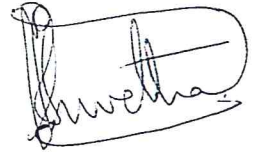
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018
PETITION NUMBER : TCP/10/(IB)/2017
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Led by senior
counsel
Mr. TK Seshadri
VIKRAM P Jain
- Shwetha Varadewan
for Mr. TK Shankar

Counsel for
Applicant in
MA/52/IB/2018



2. N P vijayakumar
- M. Savitha Devi

Counsel for RP
respondent



ORDER

Counsel for the Applicant present. RP along with his Counsel present and prayed for an adjournment to make final submissions. At request, matter is adjourned. Put up on **28.08.2018 at 10.30 A.M.**

sd/-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)